

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1589/2021

SUNIL & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 19-08-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Appellant(s) Mr. Siddartha Dave, Sr. Adv.
 Mr. Babul Kumar, Adv.
 Mr. Yuvraj Singh, Adv.
 Mr. Arularasan S., Adv.
 Miss Anupma, AOR

 Mr. Barun Kumar Sinha, Adv.
 Mrs. Pratibha Sinha, Adv.
 Mr. Sneh Vardhan, Adv.
 Mr. Vaibhav Singh, Adv.
 Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s) Ms. Ruchira Goel, AOR
 Mr. Rishi Sehgal, AOR

 Mr. Amit Khemka, Adv.
 Mr. Ambhoj Kumar Sinha, AOR
 Ms. Himani Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request of the learned counsel appearing
for the appellant, the matter stands adjourned.

List the matter on 02.09.2026.

(ASHA SUNDRIYAL)
DEPUTY REGISTRAR

(POONAM VAID)
ASSISTANT REGISTRAR